

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 366/621A/CLB/MB/2014(Old)
TP No. 167/2016/NCLT/AHM/2016(New)**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

Name of the Company: Tripex Overseas Ltd.

Section of the Companies Act: Section 224(3) of the Companies Act, 1956;

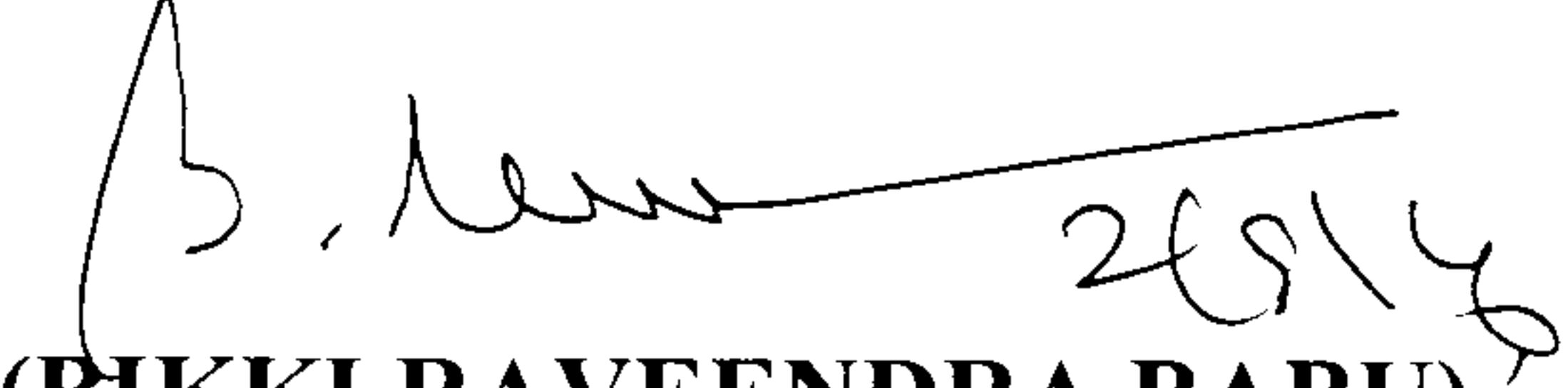
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1.

2.

ORDER

Petitioner not present in spite of notice. The petitioner is directed to be present before this bench on 11.11.2016 for hearing, as a last chance.


**(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL**

Dated this 2nd day of September, 2016